

**CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

First Week

21.05.2018 (Monday) to 24.05.2018 (Thursday)

1. Hon'ble Mr. Justice Dinesh Kumar Singh -
(Civil and Criminal Application Motion Bench)
1st half -All urgent Civil matters including writ Petitions and other Criminal matters not assigned to any other bench.
2. Hon'ble Mr. Justice Sanjay Priya -
Cr. Misc. Matters under section 438 and 439 Cr. P.C. Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act relating to Bail
3. Hon'ble Mr. Justice Arun Kumar -
1st half -Cr. Misc. Matters under section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice S. Kumar -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
5. Hon'ble Mr. Justice Madhuresh Prasad -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
6. Hon'ble Mr. Justice Mohit Kumar Shah -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
7. Hon'ble Mr. Justice Prakash Chandra Jaiswal -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.

CONSTITUTION OF SPECIAL BENCHES OF PATNA HIGH COURT, PATNA FOR DISPOSAL OF OLD CR. APPEALS (D.B. & S.J.) CASES DURING ANNUAL VACTION PERIOD

First Week

21.05.2018 (Monday) to 24.05.2018 (Thursday)

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| 1. Hon'ble Mr. Justice Dinesh Kumar Singh &
Hon'ble Mr. Justice Arun Kumar | 2nd half -- Cr. Appeal (D.B.)
Matters - Hearing |
| 2. Hon'ble Mr. Justice Aditya Kumar Trivedi | Cr. Appeal (S.J.) Matters -
Hearing |

**CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Second Week

28.05.2018 (Monday) to 31.05.2018 (Thursday)

1. Hon'ble Mr. Justice Birendra Kumar -
(Civil and Criminal application motion Bench)
All urgent Civil matters including
writ Petitions and other Cr. matters
not assigned to any other bench.

2. Hon'ble Mr. Justice Mohit Kumar Shah - Cr. Misc. matters under
section 438 and 439 Cr. P.C
Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act
relating to Bail

**CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Third Week

04.06.2018 (Monday) to 07.06.2018) Thursday

1. Hon'ble Mr. Justice Jyoti Saran -
(Civil and Criminal application motion Bench)
All urgent Civil matters including writ Petitions and other Cr. matters not assigned to any other bench.
2. Hon'ble Mr. Justice Shivaji Pandey - Cr. Misc. matters under section 438 and 439 Cr. P.C.
Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act relating to Bail
3. Hon'ble Mr. Justice Arvind Srivastava- Cr. Misc. matters under section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice Sanjay Kumar - Cr. Misc. matters under section 438 and 439 Cr. P.C.
5. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay - Cr. Misc. matters under section 438 and 439 Cr. P.C.

**CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Fourth Week

11.06.2018 (Monday to 14.06.2018 (Thursday)

1. Hon'ble Mr. Justice Rakesh Kumar -
(Civil and Criminal application motion Bench)
All urgent Civil matters including writ Petitions and Cr. matters not assigned to any other bench.

2. Hon'ble Mr. Justice Rajendra Kumar Mishra - Cr. Misc. Matters under Section 438 and 439 Cr. P.C.
Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act relating to Bail

3. Hon'ble Mr. Justice Rajeev Ranjan Prasad - Cr. Misc. matters under Section 438 and 439 Cr. P.C.